## विज्यविद्यालयों को पुस्तकालयों के लिये अनुहान

847. भी राम समाव : स्वा जिस्सा मंत्री यह सताने की कृपा करेंगे कि देव ये किन किन विश्वविद्यालयों ने 1362-63 भीर 1963-64 के बीरान सरकार द्वारा पुस्तकालय विकास के निये दिये वर्षे प्रमुदातों को दस्तेमान किया है ; भीर किन-किन विश्वविद्यालयों ने प्रमुदानों का इस प्रकार से दस्तेमान नहीं किया है भीर उसके क्या कारण है ?

## t [Grants to Universities for Libraries

847. SHRI RAM SAHAI: Will the Minister of EDUCATION be pleased to state the name? of those universities in the country which have utilised t^e grants given to them by Government durng 1962-63 and 1963-64 for the purpose of Library development; and the names of those universities which have not so utilised the grants and the reasons therefor?]

िक्षा संवास्त्र में उपनेत्रों (की महत्त् इतंत्र) मुनना एकजिन की जा रही है और सुद्धा समय समा पटन पर रक्ष दी जीएकी ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): The information is being collected and will be laid on the Table of the Sabha in due course.]

848. [Transferred to the 22nd Sep tember, 1965.]

## COMPLAINTS AGAINST EMPLOYEES OF HOME MINISTRY

849. SHRI U. S. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints relating to (i) corruption (ii) misconduct

and (iii) abuse of power received against the non-gazetted employees of his Ministry during the year 1963-64 and so far in 1965;

to Questions

- (b) the posts held by those employees during that period;
- (c) the action taken by Government on those complaints; and
- (d) whether the complaints were con; acted before the complaints were adjudged as Vague or baseless?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) 6 complaints of corruption and 17 complaints of misconduct were received against the non-gazetted employees of the Ministry of Home Affairs during this period.

(b)	Assistants		
	Hindi Teachers		5
	Stenographer		1
	U.D.C.	••	4
	Junior Reception		
	Officer	••	1
	L.D.Cs.		5
	Sepoys in Security		

Organisation

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- (c) Departmental action was taken in 15 cases 2 cases are in courts and the remaining 6 complaints were found to be vague or baseless.
- (d) The complaints considered vague or baseless were anonymous/ pseudonymous and the question of contacting the complaints did not arise.

## KEROSENE PRICE IN DELHI

850. SHRI SITARAM JAIPURIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether it is a fact that the price of kerosene has gone up in Delhi during this month, September, 1965;
- (b) if so, what are the reasons therefor; and

<sup>†[]</sup> English translation.